

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1133/2015

This the 22nd day of October, 2019

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Surender Kumar Mahur, Aged 30 years
Ex-Const. Delhi Police
S/o Late Bijender Singh,
R/o 1148, Bajar Paana,
Village Karala, Delhi.
Through his pairokar
Smt. Sonia
W/o Surender Kumar Mathur
R/o 1148, Bajar Paana,
Village Karala, Delhi.

...Applicant

(By Advocate: None)

VERSUS

1. Commissioner of Police,
Delhi Police,
PHQ, ITO
New Delhi.
2. Shri Vikramjit Singh,
Addl. Dy. Commissioner of Police,
Delhi Police,
Outer District, Delhi.
3. Joint Commissioner of Police,
Northern Range,
Delhi Police, Delhi.

...Respondents

(By Advocate: Ms. Sangita Rai)

ORDER (Oral)**Hon'ble Mr. Ashish Kalia, Member(J):**

None present on behalf of the applicant.

2. Even on 14.08.2019, none appeared on behalf of the applicant. It seems that the applicant has lost interest in prosecuting his case.
3. In view of above terms, OA is dismissed on account of non-prosecution.

**(Ashish Kalia)
Member (J)**

/akshaya/

**(Pradeep Kumar)
Member (A)**